

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1737/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Budi Habung,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 2nd March, 2023.

Sub:- Station Leave permission.

Ref:- Your letter dated 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 03.03.2023 to 07.03.2023**. Further, you have been asked to handover charge to the Joint Registrar of the Gauhati High Court, Itanagar Permanent Bench.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/1738/A, dated , 02-03-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
